

R.O.C.No.5066-A/2020-B2



DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 100 / 2020

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, r/w G.O.(Ms).No.322, Home (Courts-II) Department, dated 24.06.2019, have issued orders, sanctioning the constitution of 15 Family Courts in the cadre of District Judge in 15 Districts, including **Tiruvannamalai** :

Tmt. K.Kayathri, Sessions Judge, Special Court for trial of cases registered under SC/ST (PoA) Act, Tiruvannamalai, who has been appointed on transfer as Judge, Family Court, Tiruvannamalai, vide G.O.(D).No.507, Home (Courts-II) Department, dated 12.03.2020, is transferred and posted as Judge in the newly constituted Family Court at Tiruvannamalai.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 13.08.2020.**

**Sd/-C.Kumarappan
REGISTRAR GENERAL**